

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/  
listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member  
(Judicial).

By the order of Hon'ble Chairperson

-sd/-

Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2020 (TUESDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical)

#### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1229 of 2019	Savan Godiawala, Liquidator of Lanco Infratech Ltd. Vs. Apalla Siva Kumar	Charu Bansal	Manish Srivastav

#### For Orders

2.	I.A. No. 545 & 546 of 2019 in Comp. App. (AT) (Ins) No. 64 of 2020	Greatship (India) Ltd. Vs. Sudip Bhattachary	Mahesh Agarwal	Dhrupad Vaghai
3.	Comp. App. (AT) (Ins) No. 45 of 2020	A Srinivasan Vs. PMI Engineering Exports Pvt. Ltd.	Anannya Ghosh	Aravindh. S

#### For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No.248 of 2020	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	
5.	Comp. App. (AT) (Ins) No. 249 of 2020	E.C. John Vs. Jitender Kumar Jain & Ors.	Ghanshyam Singh	
6.	Comp. App. (AT) (Ins) No. 250 of 2020	Varsha Jain Vs. ISEO Chemdis Pvt Ltd.	Sanjeev Kataria	

7.	Comp. App. (AT) (Ins) No.252 of 2020	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Pawan Bhusan	Bhavesh Pandya
8.	Comp. App. (AT) (Ins) No.253 of 2020	Avadhraj Energy Pvt. Ltd. Vs. Chemtrols Industries Pvt. Ltd.	Gaurav Kumar	
9.	Comp. App. (AT) (Ins) No.254 of 2020	Doshion Pvt. Ltd. Vs. Phoenix ARC Pvt. Ltd.	Pradhuman Gohil	
10.	Comp. App. (AT) (Ins) No.255 of 2020	Rainbow Digital Services Pvt Ltd. Vs. Growthways Trading Pvt Ltd & Anr.	G P Madaan	
11.	Comp. App. (AT) (Ins) No.256 of 2020	Ranjit Kapoor Vs. Asset Reconstruction Company (India) Ltd & Anr.	Alok Krishna Agarwal	
12.	Comp. App. (AT) (Ins) No.257 of 2020	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Shruti Iyer	
13.	Comp. App. (AT) (Ins) No.258 & 259 of 2020	Anand Rai Ex- Director/Promoter of Quickdel Logistics Pvt. Ltd. Vs. Grey Orange Pvt. Ltd.& Anr.	Murari Kumar	
14.	Comp. App. (AT) No.34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	
15.	Comp. App. (AT) No.35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	
16.	Comp. App. (AT) No.36 of 2020	Nitin Rekhan Vs. Hightime Marketing Pvt Ltd.	Manish Kaushik	

#### For Admission (After Notice)

17.	Comp. App (AT) (Ins) No. 951 of 2019	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd. & Anr.	Shally Bhasin	Anoop Prakash Awasthi-R1
18.	Comp. App. (AT) (Ins) No. 1405 of 2019	Geetha Sugars Vs. The Indian Sugars and Refiners Ltd.	Mithun Shashank	Manish Jha
19.	Comp. App (AT) (Ins) No. 1418 of 2019	Sanwalchand Prem Chand Sanhghvi Vs. Chhandra Prakash Jain, RP of Scorodite Stainless (India) Pvt. Ltd. & Ors.	Akhilesh	Honey Satpal-R1
20.	Comp. App. (AT) (Ins) No. 1471 of 2019 <b>(With Defects)</b>	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors. <b>With</b>	Sidhartha Daas	Pooja Mahajan-R1

21.	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
22.	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
23.	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3
24.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt Ltd. Vs. Aswad Engineering Pvt Ltd.	Charu Sachdev	
25.	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan	
26.	Comp. App. (AT) (Ins) No. 97 of 2020	K.S. Sreenivasan Vs. Landmark Housing Projects (India) Pvt. Ltd.	Anasuya Chaudhury	
27.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. <b>With</b>	D.Abhinav Rao	Mahesh Agarwal
28.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal
29.	Comp. App. (AT) No. 347 of 2019	The Mysore Stoneware Pipes and Potteries Ltd. Vs. R.P. Trivikram & Ors.	D. Abhinav Rao	Aditya Chatterjee

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By Order

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